

Sixteenth Loksabha

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Title: Presentation of Supplementary Demands for Grants-Fourth Batch for 2017-18.

HON. SPEAKER: I shall now put the Supplementary Demands for Grants – Fourth Batch for 2017-18 to the vote of the House.

The question is:

“That the respective supplementary sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President, out of the Consolidated Fund of India, to defray the charges that will come in course of payment during the year ending the 31st day of March, 2018, in respect of the heads of demands entered in the second column thereof against Demand Nos. 1 to 6, 8 to 14, 16 to 27, 29, 31, 33 to 35, 42 to 44, 46, 48 to 53, 56 to 61, 64 to 70, 72, 74, 80, 81, 84, 86 to 92 and 94 to 100”.

(Demands for Supplementary Grants – Fourth Batch for 2017-18 submitted to the vote of Lok Sabha)

The motion was adopted.

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